

20. Prof. (Ms) Sayeda Saiyeden
 21. Prof. S.M.H. Rizvi
 22. Sh. S.G.A. Naqvi

Commissioner for Linguistic Minorities (or) his representative Joint Secretary (Languages), Deptt. of Education.

Financial Adviser, M/O H.R.D.

Chairman, Commission for Scientific and Technical Terminology, New Delhi.

Director, Central Instt. of Indian Languages, Mysore.

Director, Central Hindi Directorate, New Delhi.

Director, Kendriya Hindi Shikshan Mandal, Agra.

Director, National Council for Educational Research & Training, New Delhi.

Sh. D.P. Sharma, Joint Secreatry and Legal Adviser, M/O Law.

Since its inception on 1.4.1996 the National Council for promotion of Urdu Language has made the following achievements:-

Published the following :-

- (a) English-Urdu Dictionary - 3rd Volume
- (b) Urdu Encyclopaedia - 1st Volume
- (c) Wazahati Kitabiat - Vol. III

The following have been sent to press for preparation :-

- (a) English-Urdu Dictionary - Vol. II & IV
- (b) Urdu Encyclopaedia - Vol.II

A five days terminology seminar on Agriculture has been held and finalised 600 terms. Examinations/Interviews were supervised in 100 calligraphy training centres and typing/shorthand centres. Besides, one Book exhibition was held at Hyderabad.

The Programme of action for the year 1996-97 is as follows:-

- (i) Urdu Encyclopaedia 2 volumes
- (ii) English Urdu Dictionary in 3 volumes
- (iii) Glossaries (English-Urdu) - 3 volumes
- (iv) Titles - 15
- (v) Establishment Calligraphy Training Centres -2
- (vi) Examinations/Interviews in 48 centres
- (vii) Book Exhibition - 4
- (viii) Seminar - 1
- (ix) Sale of books - 6 lakhs

The funds allocated for the National Council for promotion of Urdu Language for the year 1996-97 is Rs.100 lakhs.

Decontrolled Medicines

*359. SHRI PANKAJ CHOWDHARY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether a list of decontrolled medicines has been prepared for monitoring their cost by the Government;

(b) if so, the details thereof; and

(c) the extent to which success has been achieved by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c). No such list has been prepared. However, studies are conducted on the price trend of medicines through monitoring of the wholesale price index of drugs and market surveillance to guard against abnormal price increase.

Heart Disease

*360. SHRI BHAKTA CHARAN DAS :
 SHRI ANANT KUMAR HEGDE :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there has been considerable increase in the number of persons, who die from heart disease in the country;

(b) the average rate of persons who die from heart disease every years;

(c) the ratio of persons died due to heart attack in comparison with other countries;

(d) whether the Government propose to make the treatment of heart disease cheaper so that the poor patients suffering from heart disease could be saved; and

(e) if so, the details thereof and other measures - preventive as well as curative being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c). Data on heart diseases in the country as a whole is not available, as such deaths are not notifiable by cause. However, the Report of Registrar General of India on Cause of Death Survey (Rural) 1993 indicates that 13.8% of deaths are due to diseases or circulatory system which includes most of the cardio vascular disease. The comparison of ratio of persons died due to heart attack with other countries is as per statement.

(d) and (e). There is no such proposal. A Pilot Project on Control of Cardio Vascular Disease has been initiated by Ministry of Health & Family Welfare in five States, namely Delhi, Haryana, Assam, Kerala and Andhra Pradesh. This project has the objectives of

providing primary prevention by information, education and communications on lifestyle management of risk factors and also by secondary prevention through early diagnosis and treatment of these diseases.

STATEMENT

Ratio of persons estimated to have died due to heart attack in the year 1990 in our country in comparison to other countries

| | Total Deaths (In Thousands) | Deaths due to IHD (In Thousands) | Ratio |
|--|--------------------------------|-------------------------------------|--------|
| World | 49,971 | 5147 | 0.1029 |
| Developed Countries | 10,883 | 2678 | 0.2460 |
| Developing regions | 39,088 | 2469 | 0.0631 |
| Established major Economies | 7,121.2 | 1561.6 | 0.2192 |
| Formerly Socialist Countries of Europe | 3,761 | 1116.3 | 0.2967 |
| Sub Saharan Africa | 7,937 | 109.1 | 0.0137 |
| Latin America | 2,992 | 269.1 | 0.0899 |
| Middle East | 4,384 | 276.6 | 0.0631 |
| Other Asian countries | 5,519 | 589.2 | 0.1067 |
| China | 8,895 | 441.8 | 0.0496 |
| India | 9,371 | 783.2 | 0.0835 |

Source : Compiled from paper entitled "Global and regional cause of death patterns in 1990" by Murray and Lopez in WHO Bulletin, Volume 72, No. 3, 1994.

Negligence of Doctors

3285. SHRI G.M. KUNTURKAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Medical Council of India has conducted any inquiry against the death case of young boy at Sir Gangaram Hospital;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). Yes, Sir. The Medical Council of India (MCI) on receipt of a complaint from Shri B.S. Makhhol regarding the death of his son due to negligence of doctors at Sir Ganga Ram Hospital, New Delhi conducted an inquiry against the concerned doctors and found that there was a prima-facie case which merited follow-up action. The MCI has requested the concerned State Medical Councils, i.e. Punjab State

Medical Council and the Haryana State Medical Council to take appropriate action.

(c) Action is required to be taken by the State Medical Councils which have been constituted under the respective State Legislative Act. The MCI has made the inquiry and sent the report to the State Medical Councils for taking appropriate action against the erring doctors.

Western Express Highway

3286. SHRI CHINTAMAN WANAGA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to construct New National Way called Western Express Highway from Vadodra to Mumbai; and

(b) if so, details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). The proposal is in conceptual stage and it is too early to give any detail.

State Councils for Child Welfare

3287. SHRI A. SAMPATH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are aware of that certain State Councils for Child Welfare are not functioning properly;

(b) whether the complaints have received on the irregularities on the functioning of the Kerala State Council for Child Welfare;

(c) if so, the details thereof; and

(d) the measures or actions have been taken so far?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMALI) : (a) and (b). No, Sir.

(c) and (d). Does not arise.

Setting up of Ayurvedic Medicine Manufacturing Unit

3288. SHRI T. GOVINDAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government have considered the proposal of the Kerala Government to set up an Ayurvedic Medicine Manufacturing Unit by HARIGIRIFED in Kerala under the N.C.D.C. sponsored Scheme which costs Rs. 110.50 lakhs;

(b) if so, the details thereof; and

(c) if not, whether the Union Government propose to direct the N.C.D.C. for speedy disposal of this venture aimed at the welfare of SC/ST Community?